

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
(Through web-based video conferencing platform)**

**ITEM No.11
C.P.(IB)No.88/BB/2022**

IN THE MATTER OF:

M/s. Pratishtha Commercial Pvt. Ltd. ... Petitioner
Vs.
M/s. Kavi Protein and Feed Pvt. Ltd. ... Respondent

Order under Section 9 of IBC, 2016

Order delivered on 22.09.2022

CORAM:

**SH. KISHORE VEMULAPALLI
HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner : Shri Preetham.P.S
For the Respondent : Shri D.G.Shanthappa

ORDER

List the case on **14.11.2022**

- Sd -

**(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)**

- Sd -

**(KISHORE VEMULAPALLI)
MEMBER (JUDICIAL)**